

No. 1-13/FSSAI/DP/2008  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act 2006)  
(International Cooperation Cell)  
FDA Bhawan, Kotla Road, New Delhi - 110002

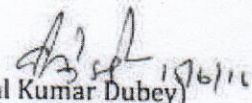
Dated, the 15<sup>th</sup> June, 2016

**Subject: Ban on import of dairy products from China**

The Government of India (Directorate General of Foreign Trade, Ministry of Commerce and Industry) had initially imposed a ban on import of milk and milk products from China vide notification no. 46 dated 24.09.2008 for three months. The ban for three months was imposed as an interim step to enable other Departments to put in place suitable measures, to restrict import of contaminated milk products in the country. The ban was extended vide notification no. 67 dated 01.12.2008 for another six months upto 23.06.2009. The import of chocolates and chocolate products and candies/confectionary/food preparations with milk and milk solids as an ingredient were also included in the ban.

2. The ban was further extended vide notification no. 111 (RE-2008)/2004-2009 dated 16.06.2009 upto 23.12.2009; vide Notification No. 22/2009-2014 dated 23.12.2009 upto 23.06.2010 which continued to be further extended vide various Notifications bearing No. 49/2009-2014 dated 24<sup>th</sup> June, 2010, Notification no. 16 (RE-2010)/2009-2014 dated 3<sup>rd</sup> January, 2011 upto 23.12.2011; Notification no. 91 (RE-2010)/2009-2014 dated 26<sup>th</sup> December, 2011 upto 24.06.2012; Notification no. 4 (RE-2012)/2009-2014 dated 2<sup>nd</sup> July, 2012 upto 23<sup>rd</sup> June, 2013; Notification no. 23 (RE-2013)/2009-2014 dated 18<sup>th</sup> June, 2013 for one year upto 23<sup>rd</sup> June, 2014; and Notification No. 84 (RE-2013)/2009-2014 dated 23<sup>rd</sup> June, 2014 upto 23<sup>rd</sup> June, 2015; and Notification No. 12/2015-2020 dated 24<sup>th</sup> June, 2015 upto 23<sup>rd</sup> June, 2016.

3. The issue was reviewed in a meeting held in the FSSAI on 03.06.2016 with the concerned Departments/Ministries of the Government of India wherein it was recommended to extend the ban on Import of Milk and Milk Products from China for a further period of one year. Accordingly, **"Ban on import of Milk and Milk Products, including chocolates and chocolate products and candies/confectionary/food preparations with milk and milk solids as ingredients from China may be extended for a period of one year i.e. upto 23<sup>rd</sup> June, 2017 unless the safety risk assessment is undertaken based on availability of credible reports and supporting data in respect of the said products, whichever is earlier."**

  
(Bimal Kumar Dubey)  
Director (IC)